

**SUPREME COURT OF INDIA**

Project Dir., Lok Jambish Parishad

Vs.

Zebunissa

C.A.No.4059 of 2007

(H.L.Dattu and Chandramauli Kr.Prasad JJ.)

04.01.2013

**ORDER**

Learned counsel for the applicants seek permission of this Court to withdraw I.A.NO.1 of 2011 in I.A.No.5 of 2010. Permission sought for is granted. I.A.No.1 is dismissed as withdrawn.